

**GOVERNMENT OF INDIA
COAL
LOK SABHA**

UNSTARRED QUESTION NO:2100
ANSWERED ON:06.12.2006
PENDING PENSION CASES
Kharventhan Shri Salarapatty Kuppusamy

Will the Minister of COAL be pleased to state:

- (a) the number of pension cases pending at Coal Mines Provident Fund (CMPF) Organization during the last three years, year-wise;
- (b) whether the CMPFO has started Online settlement of PF and pension cases;
- (c) if so, the details thereof; and
- (d) the steps taken for time bound settlement of pending cases?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF COAL (DR.DASARI NARAYANA RAO)

(a) Number of pension cases pending at Coal Mines Provident Fund Organization (CMPFO) during the last three years is indicated bellow:-

Year	2003-04	2004-05	2005-06
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Number of cases pending	3586	7003	2702
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(b): Yes, Sir.

(c): The CMPF Organization has developed software for online settlement of Provident Fund and Pension cases. All the 23 Regional Offices of CMPFO have been networked with the Central Processing Centre at Dhanbad and the Disaster Recovery Centre at Hyderabad

(d): A special drive named `Mission Viswas` has been launched by CMPF Organization to settle PF and Pension cases within a month of receipt of the claim. This has resulted in considerable reduction in the pending cases. The number of pension cases pending as on 30th September, 2006 was 1858 only.